NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court (Coram : Ravindra V. Ghuge and Sanjay A. Deshmukh, JJ.) has been pleased to direct the Registrar (Judicial) to list for orders Writ Petition Nos. 12223 of 2022 with 79/2021, 78/2021, 963/2021, 1039/2021, 11870/2022, 11549/2022, 11846/2022, 11826/2022, 11871/2022, 11553/2022 and 9144/2020 on **18/01/2023. If time permits, these matters would be heard finally at admission stage. All the abovesaid writ petitions have been clubbed and placed before the Hon'ble First Court by the order of the Hon'ble The Chief Justice.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 23/12/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)